PART I—SECTION 4

Notifications regarding Appointments, Promotions, Leave, etc., of Officers issued by the Ministry of Defence
भूटिया बर्याँ, पौराणिक, अर्थात् अनूसंधान तथा विश्लेषण संस्थान, गृह, कि गृह द्वारका अनूसंधान संस्थान, बंगाली में स्थापना संग्रह क्षेत्र कार्यालय अधिकारी, के पद पर, दिनांक 1 जुलाई, 1969 (पुराण) से पदोपनिष्ठ किया जाता है।

भूमिका जानकी कहानियाँ, अबर संस्करण

भारत से अन्य देशों संबंध

मंडल 1737, दिनांक 30 जून, 1969—राज्यपाल निम्नलिखित नियुक्ति करते हैं:—

हे ५० खबर, अबर संस्करण

एजियातिक अनुयायी

मंडल 1738, दिनांक 26 जुलाई, 1969—राज्यपाल, भूटिया बेहद, अर्थात् अनूसंधान संस्थान, गृह, कि गृह द्वारका अनूसंधान संस्थान, बंगाली में स्थापना संग्रह क्षेत्र कार्यालय अधिकारी, के पद पर, दिनांक 21 अगस्त, 1969 (पुराण) से पदोपनिष्ठ किया जाता है।

भूटिया मुख्य संस्थान, अर्थात् वरिष्ट वैज्ञानिक अधिकारी भूटिया-2, वैज्ञानिक विज्ञान विभाग, देशभक्ति, पू. 12 को अत्यन्त अनुभूति तथा विश्लेषण संस्थान, गृह, मुख्य, पूरा में स्थापना वरिष्ट वैज्ञानिक अधिकारी, भूटिया-1, के पद पर, दिनांक 25 जुलाई, 1969 (पुराण) से पदोपनिष्ठ किया जाता है।

भूटिया के द्वारका, अर्थात् वरिष्ट वैज्ञानिक अधिकारी भूटिया-1, वैज्ञानिक विज्ञान विभाग, भारतीय, को विष्टीति कर्तव्य अनुसंधान तथा विश्लेषण स्थान, पूरा, में स्थापना पूरा वैज्ञानिक अधिकारी, के पद पर, दिनांक 3-5-1969 (पुराण) से पदोपनिष्ठ किया जाता है।

भूटिया के एल में हेतु, अर्थात् वरिष्ट वैज्ञानिक अधिकारी भूटिया-1, वैज्ञानिक विज्ञान विभाग, को विष्टीति कर्तव्य अनुसंधान तथा विश्लेषण स्थान, पूरा, में स्थापना पूरा वैज्ञानिक अधिकारी, के पद पर, दिनांक 3-5-1969 (पुराण) से पदोपनिष्ठ किया जाता है।

भूटिया के एल हेतु हृदयः, अस्त्रायी पौराणिक, राष्ट्रीय विज्ञान विभाग, राष्ट्रीय वाणिज्य अनुसंधान तथा विश्लेषण स्थान, पूरा, में स्थापना पूरा वैज्ञानिक अधिकारी, के पद पर, दिनांक 12 मई, 1969 (पुराण) से पदोपनिष्ठ किया जाता है।

श्री नीति एवं गतिविधि, को स्थापना रूप से 22 अगस्त 1969 के 24 मई 1969 के अधिकारक तक पद पर, श्री एवं व्यक्ति लाल, श्री अधिकारक, जो मृत्यु से 30 अगस्त 1969 के पद पर कार्य कर रहे हैं, के स्थान पर।

श्री एवं एवं गतिविधि, श्री अधिकारक, को स्थापना रूप से 22 जुलाई 1969 के 24 मई 1969 के पद पर, श्री के पीर व्यक्ति, श्री अधिकारक, जो अवकाश पर हैं, के स्थान पर।

श्री एवं एवं चाहता, श्री अधिकारक को स्थापना रूप से 22 अप्रैल 1969 के 24 मई 1969 के अधिकारक के पद पर श्री एवं एवं गतिविधि, श्री अधिकारक, जो मृत्यु से 30 अगस्त 1969 के पद पर कार्य कर रहे हैं, के स्थान पर।

राजीव शिव शहीदों से 30 अगस्त 1969

सं 1744, विनाक 1 जुलाई 1969—राजदृष्टि निम्नलिखित नियुक्तियाँ करते हैं—

वृत्ति समाचार एवं सी शाखा

श्री आराम श्री सुंदर, श्री अधिकारक को, सिद्धांतविदेशी राष्ट्रीय संस्था के पद पर स्थापना रूप से 21 अगस्त 1968 के 18 अगस्त 1968 के बीच, नेत्रल एवं एवं मानक पदपर जो वे बोल दें।

श्री टी. श्री वाला, श्रीमान सहायक को, अधिकारक के पद पर स्थापना रूप से 21 अगस्त 1968 के 18 अगस्त 1968 के बीच, श्री आराम वी. श्री सुंदर के स्थान पर जो किसी वे बोल दें।

श्री मंडल एवं, श्रीमान सहायक को, अधिकारक के पद पर स्थापना रूप से 13 जानवरी 1969 के 14 फरवरी 1969 तक श्री एवं मानक के स्थान पर जो किसी वे बोल दें।

एवं एवं तथ्य से, सहायक मुख्य प्रशासन अधिकारी

सं 1747, विनाक 4 जुलाई 1969—राजदृष्टि निम्नलिखित आपाती कमेन्टरियाँ अधिकारी वर्ग में 16 अगस्त 68 के बत सेवा अनुमोदन 113/65 के अनुसार आयोजित अपाती वर्ग अधिकारी को निर्देशित करके हैं। आपाती कमेन्टरियाँ अधिकारी को निर्देशित श्रीमान सहायक के पद पर जो तथ्य से, सहायक मुख्य प्रशासन अधिकारी वर्ग में 16 अगस्त 68 के बत सेवा अनुमोदन 113/65 के अनुसार आयोजित अपाती वर्ग अधिकारी को निर्देशित करके हैं।

उन को उसी विचार के से 2 लेखिकाओं के पद पर जो बोल देंगे जो वे को गृह वर्ग से नियुक्तियाँ करके हैं।

उन को उसी विचार के से 2 लेखिकाओं के पद पर जो बोल देंगे जो वे को गृह वर्ग से नियुक्तियाँ करके हैं।

वर्ग से नियुक्ति की जाती है।

सहायता कमीशन

कुर्तल भौमिक (एवं श्री सी 51599 अब आराम श्री 18503) एवं (एवं श्रीचन्द 51560 अब आराम श्री 18504)

1970 तक के लिए उसके नाम के साथ निखील लेखिका देते हुए कृपया निम्नलिखित किया गया:—

दिव्या सिंह (आई.एस. 91909) ए० एम.ए. और 25 दिसम्बर 1946।

परिस्थितियों अरु 6/एस. 57 के अधीन निम्नलिखित नियमित सेवाओं संबंधी अधिनियम को 6 नवम्बर 1967 से 3 मई 1970 तक के लिए उसके नाम के साथ निखील लेखिका देते हुए कृपया निम्नलिखित किया गया:—

नवान सिंह (आई.एस. 10297) इंडियानी, 11 अगस्त 1948।

परिस्थितिया हेडेटा के लिये 11 अगस्त 1946।

परिस्थितिया अरु 6/एस. 57 के अधीन निम्नलिखित नियमित सेवाओं संबंधी अधिनियम को 21 अगस्त 1967 से 3 मई 1970 तक के लिए उसके नाम के साथ निखील लेखिका देते हुए कृपया निम्नलिखित किया गया:—

कृपया निहित किया (आई.एस. 8949) ए.ए. एम.ए. 21 दिसम्बर 1948, परिस्थितिया बेटाल के लिए 21 दिसम्बर 1946।

परिस्थितिया अरु 6/एस. 57 के अधीन निम्नलिखित नियमित सेवाओं संबंधी अधिनियम को 12 अगस्त 1966 से 20 साल तक के लिए उसके नाम के साथ निखील लेखिका देते हुए कृपया निम्नलिखित किया गया:—

दीना नाथ (आई.एस. 10669) इंडियानी, 27 अगस्त 1949।

फूल मोहन तमन, अभ्यर्थी संचित

सं. 1754, दिनांक 7 जुलाई 1969—राजस्थान ने निम्नलिखित नियुक्ति की:—

मिलियां एंज्यूनियर सेवाएं

ए.ए. 90 85 (वी.एस.एस. 90) 2 वर्ष की अवधि पर।

भी बिनेवल्द कुमार संगमलाल, 16 अप्रैल 1969 (अपराधौ)।

सं. 1755, दिनांक 20 जुलाई 1969—निम्नलिखित नियुक्ति की:—

सं. 1756, दिनांक 20 जुलाई 1969—निम्नलिखित नियुक्ति की:—

(1/5 शेयर राइफल)

प्रति एल.ए. राखी, अभ्यर्थी संचित
सं 1776, तिथि 25 जून 1969—संबंध, रक्षा मंत्रालय
राज पव अभियुक्तप्त नं. 2250 तिथि 23 दिसम्बर 1968
जी० फि राजनाथ के 12 अक्टूबर, 1968 में प्रदाय।

राष्ट्रपति की जानलेखन की सेवाएं में जिन मिशनिक यदि अतिरिक्त निवृत्ति आवश्यक के इलाके पर हैं, 31 अगस्त 1969 तक नियमित करते हैं या उत्तर समय तक नियोजन का निरीक्षण करायें।

एन० बी० रामोपायन, वार सचिव

सं 1781, तारिख 5 जुलाई 1969—राष्ट्रपति निम्न-सिध्दित अफसरों की पदोन्नतियाँ करते हैं:—

नियुक्ति सेवा
स्वयं लोकसेवा
मेजर जनरल से कौटन
परमजीत सिंह (आई० सी० 13736), ए० ए० बनाल
(आई० सी० 13740), जै० ए० छाटू (आई० सी० 13747); एम० बी० महात्मा (आई० सी० 13749), जनवर मुक्ती (आई० सी० 13756), आ० सी० 13753, ए० ए० चोहार (आई० सी० 13762), ए० ० भुजा (आई० सी० 13764), बी० बी० विद्यालय (आई० सी० 13773), जै० ० तोमर (आई० सी० 13775), ए० ए० पी० बोइन (आई० सी० 13776), इंडिया सिंह (आई० सी० 13782), मोहम्मद शिखर (आई० सी० 13786), ए० ए० नागर (आई० सी० 13787), ए० ए० निरोद (आई० सी० 13789), मोहनदेस्सर सिंह (आई० सी० 13796), मुख्यालय सिंह (आई० सी० 13797), ए० ० तोमर (आई० सी० 13798), और ए० ए० महात्मा (आई० सी० 13799), इंडिया सिंह, 11 नवंबर, 1968।

सं 1782, तारिख 5 जुलाई 1969—राष्ट्रपति निम्न-सिध्दित पदोन्नतियाँ करते हैं:—

नियुक्ति सेवा
स्वयं लोकसेवा
मेजर जनरल से कौटन
रामचन्द्रान (एस० एल० 555), 8 दिसम्बर 1968।
कै० जी० पिलार (एस० एल० 560) और कै० जी० वांडे (एस० एल० 593), 25 जनवरी, 1969।

कै० जी० वांडे (एस० एल० 594) और एस० वांडे (एस० एल० 595), 19 फरवरी, 1969।

नियजय सिंह (एस० एल० 584), राम कुमार सिंह (एस० एल० 585), विरदशंक (एस० एल० 586), बलचन्द्र सिंह (एस० एल० 587), एस० एल० माधव (एस० एल० 588), जनता सिंह (एस० एल० 589), सवाई सिंह (एस० एल० 591)

और एस० एल० अभियुक्त (एस० एल० 592)—25 जनवरी, 1969।

ए० ० बोिटो (एस० एल० 577)—25 जनवरी, 1969।

इंडिया सिंह (एस० एल० 597)—14 अप्रैल, 1969।

सं 1784, तारिख 5 जुलाई 1969—राष्ट्रपति निम्न-सिध्दित अफसरों की पदोन्नतियाँ करते हैं:—

नियुक्ति सेवा
अध्यायी लोकसेवा
राजनाथ सिंह (एस० सी० 53834), सिवाल्लव—13 अगस्त, 1965।

पी० ए० तिलक (एस० सी० 54867), ए० ए० आरो वल (एस० सी० 55156), सिवाल्लव—2 फरवरी, 1966।

जी० भक्तराम (एस० सी० 57978), सिवाल्लव—26 अप्रैल, 1966।

ए० ए० पारम (एस० सी० 56890), जी० आरो वल (एस० सी० 57083); ए० ए० बुंधु (एस० सी० 57168), आरो—3 माह, 1966।

कै० जी० वांडे (एस० सी० 57795), ए० ए० वांडे (एस० सी० 5788), ए० ए० बीमार (एस० सी० 5794), इंडिया सिंह, 11 नवंबर, 1968।

सं 1786, तारिख 7 जुलाई, 1969—राष्ट्रपति निम्न-सिध्दित पदोन्नतियाँ करते हैं:—

नियुक्ति सेवा
हाँडुसरी
1 जी० आरो वांडे
सिवारी के रूप में
नायक सिवारी लाल बहादुर वांडे (जी० सी० 24098)—
14 जुलाई, 1968।

नायक सिवारी लाल गुप्ता बहादुर राणा (जी० सी० 24750)—
17 अगस्त, 1968।

नायक सिवारी रमेश गुप्ता (जी० सी० 37488)—20 अगस्त, 1968।
नायब सुप्रेमकाल बहादुर घामा (जेलो सी-37835) — 21 दिसंबर, 1968।

नायब सुप्रेमकाल तिरंगा विकास माही (जेलो सी-33960) — 22 फरवरी, 1969।

इणयुतिकी
4 सी-10 बाहर
सुप्रेमकाल के रंग में

नायब सुप्रेमकाल श्रींग बहादुर पुरुंग (जेलो सी-18418) — 7 नवम्बर, 1968।

नायब सुप्रेमकाल चन्द्र बहादुर रौका (जेलो सी-18419) — 10 नवम्बर, 1968।

नायब सुप्रेमकाल पदम बहादुर पुरुंग (जेलो सी-22869) — 21 नवम्बर, 1968।

इणयुतिकी
पैराथो रेंजमेंट
सुप्रेमकाल के रंग में

नायब सुप्रेमकाल बहादुर सिंह (जेलो सी-15252) — 11 मई, 1969।

इणयुतिकी
सिक्का रेंजमेंट
सुप्रेमकाल के रंग में

नायब सुप्रेमकाल जबरदस्त सिंह (जेलो सी-16030) — 25 फरवरी, 1969।

नायब सुप्रेमकाल मोहिम सिंह (जेलो सी-35508) — 21 मार्च, 1969।

नायब सुप्रेमकाल फुमन सिंह (जेलो सी-26166) — 1 अप्रेल, 1969।

इणयुतिकी
पारभ वियोग
सुप्रेमकाल के रंग में

नायब सुप्रेमकाल शोर सिंह (जेलो सी-16027) — 26 अप्रेल, 1969।

इणयुतिकी
स्वस्थयारस्त
सुप्रेमकाल मेन्युर के रंग में

सुप्रेमकाल मांगे राम (36332-जेलो सी) — 1 अप्रेल, 1969।

पाईयुतिकी कोर
सुप्रेमकाल के रंग में

नायब सुप्रेमकाल पुरुंग सिंह (जेलो सी-16074) — नायब सुप्रेमकाल अविन स्वामी सिंह (जेलो सी-16075) — 16 जानवरी, 1969।

154 GI/69

नायब सुप्रेमकाल अमित बाबू (जेलो सी-16603) — 11 मार्च, 1969।

नायब सुप्रेमकाल जय कर्ता (जेलो सी-16606) — 18 मार्च, 1969।

नायब सुप्रेमकाल रिबीर राम (जेलो सी-16604) — 27 मार्च, 1969।

नायब सुप्रेमकाल सिरो श्रींग (जेलो सी-16605) — 4 अप्रेल, 1969।

कोर आफ स्वस्थयारस्त
बन्धुइ इणयुतिकी पुप
सुप्रेमकाल के रंग में

नायब सुप्रेमकाल भाग सिंह (जेलो सी-13717) — 17 अगस्त, 1967।

सुप्रेमकाल (कल्ला) के रंग में

नायब सुप्रेमकाल बलियाँ विस्थापित सीराए पाटनक (जेलो सी-15513) — 17 अगस्त, 1967।

कोर आफ स्वस्थयारस्त
बन्धुइ इणयुतिकी पुप
सुप्रेमकाल (कल्ला) के रंग में

नायब सुप्रेमकाल कल्ला जोगा सिंह (जेलो सी-13912) — 13 फरवरी, 1967।

व्यायामकाल कोर
रिसलादिकर मेन्युर के रंग में

रिसलादिकर जागीर सिंह (जेलो सी-7714) — 1 अगस्त, 1967।

रिसलादिकर युवकतल सिंह (जेलो सी-8911) — 1 मई, 1969।

रिसलादिकर के रंग में

नायब रिसलादिकर ध्यान सिंह (जेलो सी-26480) — 29 अगस्त, 1968।

नायब रिसलादिकर जुहर राम (जेलो सी-32653) — 20 नवम्बर, 1968।

नायब रिसलादिकर हरभजन सिंह (जेलो सी-29005) — 7 जनवरी, 1969।

नायब रिसलादिकर विजयलल सिंह (जेलो सी-25327) — 26 फरवरी, 1969।

व्यायामकाल कोर
रिसलादिकर मेन्युर के रंग में

रिसलादिकर जहांदर बाबू (35262-जेलो सी) — 28 फरवरी, 1969।

रिसलादिकर युवकतल सिंह (जेलो सी-10898) — 27 मार्च, 1969।
रिलाइसर के रूप में
नायक रिलाइसर अवार्ड सिद्ध (३० जून-१५९२६) —
6 फरवरी, 1969।

नायक रिलाइसर कल्यन सिद्ध (३० जून-१६०६२) —
24 फरवरी, 1969।

रिलाइसर (समक) के रूप में
नायक रिलाइसर समक सूपन पद (३० जून-३०४९९) —
12 मार्च, 1969।

पी० कॉलुम्बाय, अध्यक्ष सचिव

स० १९०३, दिसंबर ५, १९६९—राष्ट्रपति, निर्माण-निर्माण अपराधियों को उनकी अपराधी प्राप्ति पर सविकार करने के लिए सेवासेवा के प्रमाण दिने के लिए सविकार करने की अनुमति देते हैं।

नियमित सेवा
स्वायत्त समाज

कैप्टन पी० जॉन सेलो (आई० सी० ५३९९) आर्मी कोर, —
28 जून, 1964।

कैप्टन आर० सी० होल्स्वा (आई० सी०-७८५९) इंजीनियरी —
8 जून, 1967।

स्नातक बी० ए० जॉन जॉन (आई० सी०-८५६७) इंजीनियरी —
10 दिसंबर, 1967।

मेजर पी० सी० राधाकृष्ण (आई० सी०-२२९०) अभिनयर—
12 अक्टूबर, 1968।

लेफ्टिनेंट कल्लेज सी० टॉम उ० अ० राइड (आई० सी०-२७२७) अभिनयर—
13 अक्टूबर, 1968।

मेजर जॊ सी० क्रॉफ (आई० सी०-२३४५) इंजीनियरी,
—1 मई, 1968।

लेफ्टिनेंट कल्लेज (जॊ० ए०) आर० ए० जॊ० कूक, कैप्टन (आई० सी०-१२०५) इंजीनियरी—1 मई, 1968।

लेफ्टिनेंट कल्लेज आर० जॊ० गाँगीवाल (आई० सी०-८३८६) इंजीनियरी—22 मार्च, 1968।

लेफ्टिनेंट कल्लेज जॊ० ए० फीनिक्स (आई० सी० -३६०९) इंजीनियरी—1 अक्टूबर, 1968।

लेफ्टिनेंट कल्लेज आर० जॊ० ए० जॉर्डन कॉल्ज (आई० सी०-४२२३) इंजीनियरी—12 जनवरी, 1969।

लेफ्टिनेंट कल्लेज ब्रुस हार्ट बहुप्रार्थीर सिद्ध (आई० सी०-११०५) ए० ओ० सी०—4 दिसंबर, 1968।

स० १९०४, दिसंबर ४, १९६९—राष्ट्रपति, निर्माण-निर्माण अपराधियों को उनकी अपराधी प्राप्ति पर सविकार करने के लिए सविकार करने की अनुमति देते हैं।

नियमित सेवा
स्वायत्त समाज

मेजर जॊ सी० एल्जॉय (आई० सी०-८७४१) ए० ओ० सी०—
2 जानवरी, 1968।

लेफ्टिनेंट कल्लेज जॊ० जॊर्डन (आई० सी०-१६३५) ए० ओ० सी०—
4 जानवरी, 1968।

लेफ्टिनेंट कल्लेज राजा साहब (आई० सी०-९७७६) आर्मी कोर—
28 जानवरी, 1968।

लेफ्टिनेंट कल्लेज बो० गुहारमनिया (आई० सी०-७०४२) 
ए० ए० सी०—1 जून, 1968।

लेफ्टिनेंट कल्लेज (टाइम स्लो) ए० राइड (आई० सी०-३०५९) ए० ओ० सी०—
4 जानवरी, 1968।

लेफ्टिनेंट कल्लेज, बूतरेश्यारश खान (आई० सी०-५५६१) 
आर्मी कोर—15 जानवरी, 1968।

मेजर कर्म सिद्ध (आई० सी०-७२३) सिपाही—
1 अप्रैल, 1965।

स० १९०५, दिसंबर ५, १९६९—राष्ट्रपति, निर्माण-निर्माण अपराधियों को सेवा सिद्ध बनाने की अपूर्व प्राप्ति करने पर दल सेवा से सिद्ध होने की अनुमति देते हैं।

नियमित सेवा
स्वायत्त समाज

लेफ्टिनेंट कल्लेज (जॊ० ए०) डॉ० बूलू बू. मनकर (आई० सी०-९१३४) इंजीनियरी—
2 नवम्बर, 1968।

फॅ० मॉ बीरेजी, अध्यक्ष सचिव

स० १९०७, दिसंबर २, १९६९—निर्माण-निर्माण अधिकारियों उनके नाम से सामने निखरे व पढ़े सेवाकर्मी दिया गया।

संस्कार इंजीनियर सेवायें

भॉ ए० जॊ० जॊर्डन, व्हाट्स लुफ्टलाइफेड (डॉ०/एड०) 
लेफ्ट और कार्बाक्स डॉ० जॊ—3 नवम्बर, 1969 (उपराज्य)।

भॉ पी० जॊ० निमनाम, व्हाट्स लुफ्टलाइफेड (डॉ०/एड०) 
लेफ्ट और कार्बाक्स डॉ० जॊ—2 जून, 1969 (उपराज्य)।

भॉ सौंभात भट्ट, व्हाट्स लुफ्टलाइफेड (बॉ०/एड०) 
लेफ्ट और कार्बाक्स डॉ० जॊ—18 जून, 1969 उपराज्य।

जॊ ए० जॊ० जॊर्डन, अध्यक्ष सचिव
PART I—Sec. 4] THE GAZETTE OF INDIA, JULY 19, 1969 (ASADHA 28, 1891) 659

सं. 1816, दिनांक 5 जुलाई 1969—(मुख्य-पत्र)—
22 फरवरी, 1969 के भारत के राज्य में प्रकाशित राशा मंडल की अधिसूचना सं. 444, तारीख 4 फरवरी, 1969 में शोधकर्ता ‘नियमित सेना, के अनुसार’ नाम वाक्यांश हृद (आई एल. 8355), निरन्तर, 2 दिसम्बर, 1946 के आस के प्रमुख सेरेन वेतन के लिए 2 दिसम्बर, 1944 जीता जाए।

फॉ एस. चौपाट, अबर सत्रिव

सं. 1817, दिनांक 3 जुलाई 1969—(जेपुर पत्र)—
26 सितंबर, 1964 को भारत के राज्य में प्रकाशित राशा मंडल की अधिसूचना सं. 2203 दिनांक 14 सितंबर, 1964 में शोधकर्ता ‘नियमित सेना, उन शोधकर्ता ‘हिमालय (हिमालय स्टोर) को जबलपुर (हिमालय स्टोर) के राज्य में नए के नौकरी, के नौकरी छाने हुआ नहीं दिल्ली जोशी के सं. 6700271 अब जेस नी 29701 एच.एस.एम. 15 मार्च 1963 के लिये ‘हिमालय स्टोर’ जोशी (सं. 6700271 अब जेस नी 29701) एच.एस.एम. 16 मार्च 1963 पढ़ा जाये।

के वेतन राजम, अबर सत्रिव

नॉर्मलिशन विभाग

सं. 1818, तारीख 4 जुलाई 1969—(दार्जिलिंग, भारतीय नॉर्मलिशन को इलेक्ट्रिकल ब्रांच में नियमितिक नियुक्तियों वाले 126 नॉर्मलिशन विभागीय बाग के अन्य कर्मचारी हैं।

भारतीय नॉर्मलिशन

(अध्यायात्मक सेवा कर्मचारी)

इलेक्ट्रिकल ब्रांच

कांडाकारी सबेनिसेंटोट (प्रवर्तक) के पर प्रेमा चन्द्र शामी, अद्वितीय चन भाटिया, चंद्र भाटिया, शिक्षा पाल पाबाबा, रघुवर देव, नरहर दयाल तथा गुरुदास चन्द्र—30 मार्च, 1968।

बी.एस.पी. राजम, अबर सत्रिव

सं. 1819, दिनांक 5 जुलाई 1969—(दार्जिलिंग, नियमितिक नियुक्तियों नियुक्तियों कर्मचारी हैं।

भी तोटालाई पद विभाग की अध्यायी सहायक नॉर्मलिशन ब्रांच अध्याय के पर पर अपने आदेश तक, 4 जुलाई 1969 (पुर्वाः)

वह दो दिन की परक्षाक्षण पर देखी।

एन.सी. पी. सम्बन्धी नाम, अबर सत्रिव

सं. 1820, दिनांक 2 जुलाई 1969—(दार्जिलिंग, नियमितिक नियुक्तियों अध्याय की संरक्षित एन.सी. पी. 5/एन.सी.58 के अन्य कर्मचारी जीता नियुक्ति करते हैं।

भारतीय नॉर्मलिशन

एलेक्ट्रिकल ब्रांच

कांडाक एन.सी. पी. जीता शिबानी, 5 जुलाई, 1969 से 3 अक्टूबर 1970 तक, बेतन के लिए बौद्धिक 5 अप्रैल 1943 से।

इलेक्ट्रिकल ब्रांच

लेस्टर कांडाक एन.सी. पी. अविनाय, 20 फरवरी 1969 से 19 फरवरी 1971 तक, बेतन के लिए बौद्धिक 22 अक्टूबर 1944 से।

सं. 1821, दिनांक 7 जुलाई, 1969—(दार्जिलिंग, नियमितिक नियुक्तियों अध्याय की संरक्षित एन.सी. पी. 7/नियुक्ति के लिए स्वायत्त नियुक्तियों नियुक्ति कश्त करते हैं।

भारतीय नॉर्मलिशन

स्वायत्त नियुक्ति को लेस्टर के नियुक्ति के लिए स्वायत्त नियुक्ति कश्त करते हैं।

सं. 1822, दिनांक 28 जुलाई 1969—(दार्जिलिंग, नियमितिक नियुक्तियों के लिए स्वायत्त नियुक्ति कश्त करते हैं।

भारतीय नॉर्मलिशन

(स्वायत्त नियुक्ति)

इलेक्ट्रिकल ब्रांच

रिचर्ड एमिटल (कांडाक ब्रांच-एमिटल) को ब्रांच-एमिटल के पर पर एन.सी. पी. जीता,—14 फरवरी 1969।

एन.सी. पी. सम्बन्धी, संस्थापक सत्रिव (एन.सी. पी.)

सं. 1823, दिनांक 7 जुलाई 1969—(दार्जिलिंग, नियमितिक नियुक्तियों के लिए स्वायत्त नियुक्ति कश्त करते हैं।

भारतीय नॉर्मलिशन

स्वायत्त नियुक्ति

इलेक्ट्रिकल ब्रांच

सब-लेस्टर को लेस्टर के पर पर एन.सी. पी. जीता,—19 अगस्त 1968।
Ministry of Defence

New Delhi, the 19th July 1969

No. 1730, dated 11th June 1969.—The President is pleased to appoint Shri Ajit Kumar, I.A.S., on transfer from the Government of Punjab, as Under Secretary, Ministry of Defence w.e.f. 24th June 1969.

No. 1731, dated 4th July 1969.—The President is pleased to make the following appointment:

Shri Ashok Kumar GUPTA, Senior Apprentice to be tempo. Junior Scientific Officer, Inspectorate of Armaments, Cosippore for a period of six months, 19th Feb. 1969.

HARI CHAND, Under Secy.

Smt. J. KATHPALIA, Under Secy.
No. 1732, dated 21st June 1969.—The undermentioned officer retired from service with effect from the date shown against his name:


D. R. IYER, Under Secy.

No. 1733, dated 2nd July 1969.—Corrigendum.—In Min. of Def. Notn. No. 2506, dated 5th Sep. 1968, published in the Gazette of India, dated 21st Sep. 1968, under heading "Department of Defence Production", sub-heading "Defence Science Service" in so far as it relates to the re-employment of Shri K. P. K. Menon, as Principal Scientific Officer, for the period 9th Aug. 1968 to 8th Nov. 1968 (AN) read "9th Aug. 1968 to 8th Nov. 1968 (FN)

Smt. J. KATHPALIA, Under Secy.

DEFENCE RESEARCH AND DEVELOPMENT ORGANISATION

No. 1734, dated 4th July 1969.—The President is pleased to make the following appointments:

Defence Science Service

Shri Hari Krishan Jhamb to be tempy. Senior Scientific Officer Grade I in Research and Development Establishment (Engrs.), Dighi, Poona on probn. for a period of two years w.e.f. 10th Jan. 1969 (FN).

Dr. S. Venkateshlaum to be tempy. Senior Scientific Officer Grade I Electronics and Radar Development Establishment, Bangalore, on probn. for a period of two years w.e.f. 1st May 1969 (FN).

Shri T. R. NATARAJAN, to be tempy. Junior Scientific Officer, Defence Laboratory, Jodhpur for a period of six months, 19th Feb. 1969 (FN).

Shri PEMMARAJU RAMA SESU, to be tempy. Junior Scientific Officer, Defence Laboratory Jodhpur for a period of six months, 19th Feb. 1969 (FN).

No. 1735, dated 7th July 1969.—The President is pleased to make the following promotions:

Defence Science Service

Shri C. P. Nagabhushana, perm. Senior Scientific Officer Grade I Vehicles Research and Development Establishment, Avadi, Madras to be offg. Principal Scientific Officer in the same establishment w.e.f. 3rd May 1969 (FN).

Dr. Umesh Chandra perm. Senior Scientific Officer Grade I, Jiwaji Research Laboratory Detachment, Defence Research Laboratory (Materials) Gwalior to be offg. Principal Scientific Officer in Defence Institute of Physiology and Allied Sciences, Delhi Cantt., 12th May 1969 (FN).

SHRI RAMINENI SAMBASIVA RAO, perm. Senior Scientific Assistant, Defence Electronics Research Laboratory, Hyderabad to be offg. Junior Scientific Officer in the same Establishment, 23rd May 1969 (FN).

Shri P. Subbaramaiah tempy. Senior Scientific Officer Grade II, College of Military Engineering, Dapodi, Poona-12 to be offg. Senior Scientific Officer Grade I, Armament Research and Development Estt., Pashan, Poona—21st Apr. 1969 (FN).

Shri M. K. Patwardhan, tempy. Senior Scientific Officer Grade I, Inspectorate of Military Explosives, Bhandara, to be offg. Principal Scientific Officer in Explosives Research and Development Laboratory, Poona w.e.f. 3rd May 1969 (FN).

Shri V. L. Mehendale, tempy. Senior Scientific Officer Grade I, Inspectorate of Military Explosives, Khamura, to be offg. Principal Scientific Officer in Explosives Research and Development Laboratory, Poona w.e.f. 3rd May 1969 (FN).


Smt. J. KATHPALIA, Under Secy.

INDIAN ORDNANCE FACTORIES ORGANISATION

No. 1736, dated 5th July 1969.—The President is pleased to appoint Dr. Jayant Mohonraj Nimkar, as tempy. Asstt. Surgeon Grade I, (Male) at Ammunition Factory, Kirkee w.e.f. 15th Mar. 1969 (F.N.) until further orders.

H. R. KHATTAR, Under Secy.

HISTORICAL SECTION

No. 1737, dated 30th June 1969.—The President is pleased to make the following appointments:

On successful completion of his probationary period of two years on 25th Oct. 1968 (A.N.), Dr. S. N. Prasad, offg. Director is removed from probn.

D. J. BARAT, Asstt. C.A.O.

MINISTRY OF DEFENCE LIBRARY

No. 1738, dated 26th June 1969.—The President is pleased to appoint Shri D. P. Gupta, perm. Librarian Central Research Institute, Kasauli/tempy. Librarian Min. of Def. Library, as Librarian in a sub. capacity in the Min. of Def. Library w.e.f. 11th Dec. 1963.

D. J. BARAT, Asstt. C.A.O.

No. 1739, dated 25th June 1969.—The President is pleased to permit Shri MAHESH PRASAD MAHROTRA, Master in Mathematics at Rashtriya Indian Military College, to proceed on deputation abroad, to take up the appointment of Education Officer Grade IIA, in the Min. of Education of the services of United Republic of Tanzania, for a period of three to four years, w.e.f. 28th Nov. 1968 (FN).

J. S. CHUGH, Under Secy.

[ARMY BRANCH]

No. 1740, dated 2nd July 1969.—The President is pleased to make the following appointments:

COMDS, & STAFF


N. D. BUCH, Jt. Secy.

No. 1741, dated 4th July 1969.—The President is pleased to make the following appointments:

COMDS, & STAFF

To be B Arty., HQ Central Command Brig. R. S. L. Pasricha (IC 3259) Artillery, 21st May 1969.
No. 1742, dated 9th June 1969.—The President is pleased to make the following appointment:—

Army Headquarters
To be C.O.A.S.
Gen. S. H. F. J. Maneckshaw (IC 14), M.C., 8th June 1969.

N. D. BUCH, Jt. Secy.

No. 1743, dated 4th July 1969.—The President is pleased to make the following appointments:—

Army Headquarters
QMG's Branch
Shri A. B. Lal, perm’t. Supdt., to be offg. Civilian Staff Officer for the period 22nd Apr. 1969 to 24th May 1969, vice Shri M. L. Puri, perm’t. Supdt./offg. Civilian Staff Officer on leave.

Shri D. N. Vatsa, perm’t. Asstt., to be offg. Supdt. for the period 22nd Apr. 1969 to 24th May 1969, vice Shri A. B. Lal, perm’t. Supdt., officiated as Civilian Staff Officer.

Shri H. L. Sharma, perm’t. Supdt., to be offg. Civilian Staff Officer for the period 22nd Apr. 1969 to 24th May 1969, vice Shri K. P. Khanna, perm’t. Civilian Staff Officer, on leave.

Shri S. P. Kalra, perm’t. Asstt., to be offg. Supdt. for the period 22nd Apr. 1969 to 24th May 1969, vice Shri H. L. Sharma, perm’t. Supdt., officiated as Civilian Staff Officer.

RAGHIBIR SINGH, Asstt. C.A.O.

No. 1744, dated 1st July 1969.—The President is pleased to make the following appointments:—

Army Headquarters
E-in-C's Branch


Shri Manqal Dev, perm’t. Supdt., to be offg. in an offg. capacity from 13th Jan. 1969 to 14th Feb. 1969 vice Shri B. Mozumdar, on leave.

S. S. TANEJA, Asstt. C.A.O.

No. 1745, dated 3rd July 1969.—The President is pleased to appoint Shri R. Gangadharan Nair, perm’t. Supdt., as Civilian Staff Officer in an offg. capacity, w.e.f. 16th June 1969, until further orders.

RAGHIBIR SINGH, Asstt. C.A.O.

No. 1746, dated 5th July 1969.—The President is pleased to make the following appointments:—

REGULAR ARMY
Permanent Commission (Special List)

The undermentioned E.C.O. is granted permanent commission in the Special List of Quartermasters in the rank of Lt. w.e.f. 15th June 1968 with seniority for promotion under AI 24 of 59 as indicated against his name and relinquishes his emergency commission. For purposes of pay his seniority will reckon from 30th June 1963.

Kuttanvaik Mecheri VASUDEVAN (EC-51507 now SL-1493), Signals, as 2/Lt. from 28th Jan. 1965 and as Lt. from 28th Jan. 1967.

The undermentioned E.C.O. is granted permanent commission in the Special List of Quartermasters in the rank of Lt. with effect from 16th Dec. 1967 with seniority for promotion under AI 24 of 59 as indicated against his name and relinquishes his emergency commission. For purposes of pay his seniority will reckon from 30th June 1963.

Dabburu GURUMURTY (EC-51001 now SL-1310), A.O.C., as 2/Lt. from 28th Jan. 1965 and as Lt. from 28th Jan. 1967.

The undermentioned E.C.O. is granted permanent commission in the Special List of Quartermasters in the rank of Lt. with effect from 30th Dec. 1967 with seniority for promotion under AI 24 of 59 as indicated against his name and relinquishes his emergency commission. For purposes of pay his seniority will reckon from 30th June 1963.

Sobash Chander BALI (EC-52430 now SL-1326), A.O.C., as 2/Lt. from 15th Apr. 1965 and as Lt. from 15th Apr. 1967.

The undermentioned E.C.O. is granted permanent commission in the Special List of Assistant Executive Engineers in the rank of Lt. with effect from 25th Jan. 1968 with seniority for promotion under AI 24 of 59 as indicated against his name and relinquishes his emergency commission. For purposes of pay his seniority will reckon from 30th June 1963.


No. 1747, dated 4th July 1969.—The President is pleased to make the following appointments under AI 13/S/65:—

REGULAR ARMY
Permanent Commission

The undermentioned Emergency Commissioned Officers are granted Permanent Commission with effect from 16th Apr. 1968 in the rank of 2/Lt. with seniority for promotion from 15th Apr. 1965 but for increments of pay from 27th Sep. 1963 under AI 13/S/65 and relinquish their Emergency Commission from 16th Apr. 1968. Their inter-se seniority v.s.a-v.s. Emergency Commissioned Officers granted Permanent Commission will however, remain the same as allocated in the Gazette Notification for grant of Emergency Commission. By virtue of their seniority, they are promoted to the rank of Lt. with effect from 16th Apr. 1968 with seniority in that rank from 15th Apr. 1967:—

KUNDAL BHAUMIK (EC 51559 now IC 18503) INF.
SHAM LAL DOGRA (EC 51560 now IC 18504) INF.
DARSHAN SINGH (EC 51579 now IC 18515) AOC.
PRONAB KUMAR DEY (EC 52101 now IC 18736) AOC.
DHARNI DHAR (EC 52195 now IC 18772) INF.
SATTISH CHANDER PANDIT (EC 52268 now IC 18805) INF.
AIMER SINGH DHADWAL (EC 52301 now IC 18819) AOC.
AJMER SINGH PRASAD JOSHI (EC 52315 now IC 18827) ENGRS.
GANAPATI DNYANOBA KUMBHAR (EC 52551 now IC 18928) ASC.
JATA SHANKAR SRIVASTAVA (EC 52885 now IC 18987) EME.
No. 1749, dated 1st July 1969.—The President is pleased to make the following appointment for a period of 3 years under AI 9/S/63 as amended—:

REGULAR ARMY

Short Service Commission (on probn.)

To be Lt. (on probation).

Vijaya Kumar KARNA, M.B., B.S., (MS-7444), AMC, 22nd Nov. 1965 with seniority for pay and promotion from 22nd May 1965 (includes 6 months antedate for Hospital appointment which will not count for gratuity).

(M. of D. Notn. No. 1086, dated 4th Apr. 1966. published in the Gazette of India, dated 23rd Apr. 1966, in so far as it relates to the above named officer. is hereby cancelled).

No. 1749, dated 1st July 1969.—The President is pleased to make the following appointment in the A.M.C. under AI 9/S/63 as amended—:

REGULAR ARMY

Short Service Commission (on probn.)

To be 2/Lt.

Soman Satish VINAYAK, AMC, 23rd June 1967.

No. 1750, dated 5th July 1969.—The President is pleased to make the following appointments—:

REGULAR ARMY

The undersigned regular retired officer has been re-employed in the rank of Lt. Col. w.e.f. 29th Apr. 1967 to 27th Apr. 1970 under AI 6/S/57 and M. of D. letters No. 7802/NCC/PLG/2211/US/D(GS-III), dated 22nd June 1966 and No. 7802/NCC/PLG/1462/C/D(GS-IV), dated 10th June 1966, with seniority as indicated against his name:

Ram Nath PRASAD (IC 1974) EME, 22nd Aug. 1941.

The undersigned regular retired officer has been re-employed in the rank of Lt. Col. w.e.f. 10th Jan. 1966 under AI 6/S/57 and M. of D. letters No. 7802/NCC/PLG/2211/US/D(GS-III), dated 22nd June 1966, with seniority as indicated against his name:

REWANT SINGH (IC 5595) Inf., 7th Oct. 1941.

The undersigned regular retired officer has been re-employed in the rank of Lt. Col. w.e.f. 1st Apr. 1967 to 11th Dec. 1969 under AI 6/S/57 and M. of D. letters No. 7802/NCC/PLG/2211/US/D(GS-III), dated 22nd June 1966 and No. 7802/NCC/PLG/1462/C/D(GS-IV), dated 10th June 1966, with seniority as indicated against his name:

INDER SINGH (IC 10192) A.S.C., 6th Dec. 1941.

The undersigned regular retired officer has been re-employed in the rank of Lt. Col. w.e.f. 11th Sep. 1967 to 27th Feb. 1969 under AI 6/S/57 and M. of D. letters No. 7802/NCC/PLG/2211/US/D(GS-III), dated 22nd June 1966 and No. 7802/NCC/PLG/1462/C/D(GS-IV), dated 10th June 1966, with seniority as indicated against his name:


The undersigned regular retired officer has been re-employed in the rank of Lt. Col. w.e.f. for a period of 2 years w.e.f. 12th Nov. 1965 under AI 6/S/57 and M. of D. letters No. 7802/NCC/PLG/2211/US/D(GS-III), dated 22nd June 1966 and No. 7802/NCC/PLG/1462/C/D(GS-IV), dated 10th June 1966, with seniority as indicated against his name:

RANJIT SINGH (IC 2796) Inf., 11th Sep. 1942 but for purpose of pay only 11th Sep. 1940.

The undersigned regular retired officer has been re-employed in the rank of Lt. Col. for a period of 3 years w.e.f. 12th Nov. 1966 under AI 6/S/57 and M. of D. letters No. 7802/NCC/PLG/2211/US/D(GS-III), dated 22nd June 1966 and No. 7802/NCC/PLG/1462/C/D(GS-IV), dated 10th June 1966, with seniority as indicated against his name:

GANPAT SINGH (IC 2668) Inf., 7th Sep. 1942.
The undermentioned regular retired officer has been re-employed in the rank of Capt. w.e.f. 21st Aug. 1967 to 3rd May 1970 under At 6/5/57 with seniority as indicated against his name:

Kundan Singh KANG (IC 8949) A.S.C., 21st Dec. 1948, but for purposes of pay only from 21st Dec. 1946.

The undermentioned regular retired officer has been re-employed in the rank of Capt. for a period of 3 years w.e.f. 12th Aug. 1966 under At 6/5/57 with seniority as indicated against his name:


No. 1751, dated 5th July 1969.—The President is pleased to make the following appointments under At 222/57:

**Regular Army**

**Military Nursing Service (Tempy.)**

**To be Lt.**

Miss Meriency LYNGDOH NS-14235, 15th June 1967.
Miss Mariakutty SCHARIA NS-14491, 9th Nov. 1968.

**Military Nursing Service (Tempy. Proba.)**

**To be Lt.**


No. 1752, dated 1st July 1969.—The President is pleased to make the following appointment with an ante-date for seniority for pay and promotion from the date shown against her name under the provisions of At 14/5/62 read with Mm. of Def. Letter No. 15158/DGAFMS/MNS/1638/S/D(Med.), dated 31st Dec. 1966:

**F. M. VIRJEE, Under Secy.**

No. 1753, dated 28th June 1969.—The President is pleased to appoint the undermentioned as Col. of 3 Gorkha Rifles w.e.f. 20th June 1966:

Maj. Gen. SAGAT SINGH (IC 4205).

**N. D. RUCH, Jt. Secy.**

No. 1754, dated 7th July 1969.—The President is pleased to make the following appointments:

**Military Engineer Services**

**To be Asst. Executive Engineer (B/R) on two years' probn.**
Shri Virendra Kumar MANGLIK, 16th Apr. 1969 (F.N.).

**To be tempy. AEE (B/R) on two years' probn.**
Shri Mahendra PRASAD, 9th May 1969 (F.N.).

**To be tempy. Asst. Executive Engineer (E/M) on two years' probn.**
Shri Sudhi Kant MAHESHWARI, 6th Jun 1969 (F.N.).

**To be tempy. Dy. Architect on two years probn.**
Shri Danesh Kumar GANGAHAR, 14th Apr. 1969 (F.N.).

**EME Corps**

**Tempy. Workshop Officer Class I to be Quasi-Permt. Workshop Officer Class I**


**Tempy. Professors to be Quasi-Permt. Professors**

Shri T. H. V. PRASADA RAO—2nd Apr. 1969.
Shri C. RAMAKRISHNA SASTRI—3rd May 1969.

**Tempy. Lecturer to be Quasi-Permt. Lecturer**
Shri BALJIT SINGH CHOPRA—7th May 1969.

No. 1755, dated 7th July 1969.—The President is pleased to appoint the following officer as offic. Chief Engineer until further orders:

**Military Engineer Services**

**Rank, Name, No., Date and Re-enrolled in the rank of Army Ordnance Corps**


**1st Regiment**

Sub. (Hony, Lt.) RAM KALA (JC-1972), 16th July 1968 Sub.
Sub. RAI SINGH (JC-11584), 8th July 1968 Sub.

**Army Supply Corps (MT)**


1/5 Gorkha Rifles


**P. S. RATNAM, Under Secy.**

No. 1757, dated 4th July 1969.—The President is pleased to grant extension of service to the undermentioned officer who was re-employed under At 6/5/57 w.e.f. 29th Aug. 1965 vide M. of D. Notn. No. 661, dated 20th Feb. 1969, published in the Gazette of India, dated 15th Mar. 1969 for the period mentioned against his name:


No. 1758, dated 5th July 1969.—The President is pleased to grant extension of service to the undermentioned officer who was re-employed under At 6/5/57 w.e.f. 4th Sept. 1965 vide M. of D. Notn. No. 528, dated 5th July 1968, published in the Gazette of India, dated 15th Mar. 1969 for the period mentioned against his name:


No. 1759, dated 5th July 1969.—The President is pleased to grant extension of service to the undermentioned officer who was re-employed under At 6/5/57 w.e.f. 1st Sep. 1965 vide M. of D. Notn. No. 661, dated 20th Feb. 1969, published in the Gazette of India, dated 15th Mar. 1969 for the period mentioned against his name:

No. 1760, dated 5th July 1969.—The President is pleased to grant extension of service to the undermentioned officer who was re-employed under AI 6/5/57 w.e.f. 10th Nov. 1965 vide M. of D. Notn. No. 597, dated 4th Feb. 1969, published in the Gazette of India, dated 5th Mar. 1969 for the period mentioned against his name:—

Maj. DARBARA SINGH (IC 2090) Inf., 10th Nov. 1967 to 29th Nov. 1969.

No. 1761, dated 5th July 1969.—The President is pleased to grant extension of service to the undermentioned officer who was re-employed under AI 6/5/57 w.e.f. 30th Nov. 1965 vide M. of D. Notn. No. 444, dated 4th Feb. 1969, published in the Gazette of India, dated 22nd Feb. 1969 for the period mentioned against his name:—


No. 1762, dated 4th July 1969.—The President is pleased to grant extension of service to the undermentioned officer who was re-employed under AI 6/5/57 w.e.f. 10th Jan. 1966 vide M. of D. Notn. No. 720, dated 25th Feb. 1966, published in the Gazette of India, dated 1st Mar. 1969 for the period mentioned against his name:—


No. 1763, dated 5th July 1969.—The President is pleased to grant extension of service to the undermentioned officer who was re-employed under AI 6/5/57 w.e.f. 15th Apr. 1965 vide M. of D. Notn. No. 528, dated 5th Feb. 1969, published in the Gazette of India, dated 1st Mar. 1969 for the period mentioned against his name:—

Maj. Mir Kasim ALI RAZVI (IC 9935) INF., 6th May 1968 to 7th May 1970.

No. 1764, dated 5th July 1969.—The President is pleased to grant extension of service to the undermentioned officer who was re-employed under AI 6/5/57 w.e.f. 6th May 1969 vide M. of D. Notn. No. 720, dated 25th Feb. 1969, published in the Gazette of India, dated 22nd Mar. 1969 for the period mentioned against his name:—


No. 1765, dated 4th July 1969.—The President is pleased to grant extension of service to the undermentioned officer who was re-employed under AI 6/5/57 w.e.f. 16th Oct. 1965 vide M. of D. Notn. No. 661, dated 20th Feb. 1969, published in the Gazette of India, dated 15th Mar. 1969 for the period mentioned against his name:—


No. 1766, dated 5th July 1969.—The President is pleased to grant extension of service to the undermentioned officer who was re-employed under AI 6/5/57 w.e.f. 22nd Feb. 1966 vide M. of D. Notn. No. 777, dated 13th Mar. 1969, published in the Gazette of India, dated 29th Mar. 1969 for the period mentioned against his name:—

Capt. AMAR SINGH (IC 9463) INF., 22nd Feb. 1968 to 18th Jan. 1969.

No. 1767, dated 5th July 1969.—The President is pleased to grant extension of service to the undermentioned officer who was re-employed under AI 6/5/57 w.e.f. 1st July 1965 vide M. of D. Notn. No. 528, dated 5th Feb. 1965, published in the Gazette of India, dated 1st Mar. 1969 for the authority of Govt. of India, Ministry of Defence letter No. 80695/AG/PS2(a)/8067/19(D(AJ-II), dated 3rd Jan. 1968 for the period mentioned against his name:—


No. 1768, dated 5th July 1969.—The President is pleased to grant further extension of service to the undermentioned officer who was re-employed under AI 6/5/57 w.e.f. 15th Apr. 1965 vide M. of D. Notn. No. 661, dated 20th Feb. 1965, published in the Gazette of India, dated 1st Mar. 1969 for the period mentioned against his name:—


No. 1769, dated 4th July 1969.—The President is pleased to grant further extension of service to the undermentioned officer who was re-employed under AI 6/5/57 w.e.f. 20th Jan. 1965 vide M. of D. Notn. No. 661, dated 20th Feb. 1969, published in the Gazette of India, dated 15th Mar. 1969 under the authority of Govt. of India, Ministry of Defence letter No. 80695/AG/PS2(a)/8067/19(D(AJ-II), dated 3rd Jan. 1968 for the period mentioned against his name:—

Capt. Sadashiv Dattaram BAGWE (IC 741) Inf., 11th July 1968 to 10th July 1969.

No. 1770, dated 5th July 1969.—The President is pleased to grant further extension of re-employed service to the undermentioned officer (who was granted fresh Short Service Regular Commission under AI 8/5/57 w.e.f. 28th Oct. 1960 vide M. of D. Notn. No. 1722, dated 27th July 1962, published in the Gazette of India, dated 11th Aug. 1962) for the period mentioned against his name:—


No. 1771, dated 5th July 1969.—The President is pleased to grant further extension of re-employed service to the undermentioned officer (who was granted fresh Short Service Regular Commission under AI 8/5/57 w.e.f. 1st July 1963 vide M. of D. Notn. No. 2211, dated 6th Sep. 1965, published in the Gazette of India, dated 16th Sep. 1965) for the period mentioned against his name:—

Lt. HARCHARAN SINGH (SS 17682) Armoured Corps, 1st July 1968 to 30th June 1969.

K. C. BOSE, Dy. Secy.

No. 1772, dated 4th July 1969.—The undermentioned officer is granted the local rank of Colonel without effect on pay and pension, during his appointment as Area Rtg. Officer, KURNAGHAT:—


F. M. VIRJEE, Under Secy.

Reg. Commission

No. 1773, dated 5th July 1969.—The President is pleased to grant the local rank of Major to the undermentioned officer whilst employed as Superintendent Surveyor in the Survey of India:—

REGULAR ARMY


F. M. VIRJEE, Under Secy.

No. 1774, dated 1969.—The President is pleased to recall the undermentioned officer to colour service under the provisions of A.I. 176/65 as shown against his name:—

ARMY MEDICAL CORPS


(M. of D. Notn. No. 1500, dated 11th May 1967 and No. 1433, dated 24th May 1968, published in the Gazette of India, dated 27th May 1967 and 15th June 1968 respectively in so far as they relate to the above named officer are hereby cancelled.)

F. M. VIRJEE, Under Secy.
No. 1775, dated 2nd July 1969.—The undermentioned officers died on the date indicated against their names:—

MILITARY ENGINEER SERVICES


MILITARY ENGINEER SERVICES
The President is pleased to extend the ad-hoc appointment of Shri Gian Singh, Civilian Assistant Security Officer up to 31st Aug. 1969 or till the nominee of the Commission reports for duty whichever is earlier.

Jinderjit Singh (SL 597), 14th Apr. 1969.

No. 1777, dated 26th June 1969.—The undermentioned officer consequent on the completion of the probationary period:

REGULAR ARMY
Permanent Commission
F. M. VIRJEE, Under Secy.

REGULAR ARMY
Permanent Commission
To be Subs. Gen.
I.t.-Gen. S. H. F. J. Manekshaw (IC 14), M.C., 8th June 1969.
N. D. BUCH, Jt. Secy.

No. 1778, dated 9th June 1969.—The President is pleased to make the following promotion:

REGULAR ARMY
Permanent Commission
Lt. to be Capt.

No. 1779, dated 25th June 1969.—The President is pleased to make the following promotions:

REGULAR ARMY
Permanent Commission
Cols. to be Bts.
B. MAHADEVAN (MR-245), AMC, 20th May 1968.
K. V. PILLAI (MR-242), AMC, 18th Dec. 1968, with seniority from 20th May 1968.

REGULAR ARMY
Permanent Commission
To be Cols.
M. G. ANAND (MR-530), AMC, 20th May 1968.
T. S. KHURANA (MR-566), AMC, 20th May 1968.
R. GANGULY (MR-499), AMC, 6th July 1968, with seniority from 20th May 1968.
M. C. JOSHI, Dy. Secy.

REGULAR ARMY
Permanent Commission
Majs. to be Lt. Cols.
S. P. Baweja (MR-1156), A.M.C., 1st May 1969.
T. N. SINGH (MR-1157), A.M.C., 1st May 1969.
A. V. N. RAO (MR-1322), A.M.C., 1st May 1969.
M. Chakraborty (MR-630), A.M.C., 8th May 1969.
A. S. Dhillon (MR-631), A.M.C., 8th May 1969.

REGULAR ARMY
Permanent Commission
Lt. to be Capts.
H. S. SANDHU (MR-1989), A.M.C., 30th June 1966 with seniority from 29th June 1964.
G. S. GOPAL (MR-2036), A.M.C., 30th June 1966 with seniority from 1st July 1964.

No. 1781, dated 5th July 1969.—The President is pleased to make the following promotion:

REGULAR ARMY
Permanent Commission
Lt. to be Cols.
Paramiit Singh (IC 13736), A. K. Kanal (IC 13740), J. L. Mattu (IC 13747), M. D. Bhat (IC 13749), Baldev Krishan (IC 13750), R. C. Pande (IC 13753), R. S. Chauhan (IC 13756), Ram Avtar Singh (IC 13762), S. C. Kumar (IC 13764), V. J. Pali (IC 13773), J. K. Tomar (IC 13775), L. N. P. Soin (IC 13776), Inderjit Singh (IC 13782), Mohinder Singh (IC 13786), S. S. S. Chawla (IC 13787), A. S. Nirodi (IC 13789), Mohinder Singh (IC 13796), Mukhtiar Singh (IC 13797), S. K. Naik (IC 13798) and S. S. Pali (IC 13799), Inf., 11th Dec. 1968.

No. 1782, dated 5th July 1969.—The President is pleased to make the following promotions:

REGULAR ARMY
Permanent Commission (Special List)
Lt. to be Cols.
Ram Parkash (SL 555), 8th Dec. 1968.
Dilbag Singh (SL 584) Ram Kumar Singh (SL 585), Birjoo Dhar (SL 586), Balbir Singh (SL 587), H. S. Yadav (SL 588), Jaiav Singh (SL 599) Bhagat Singh (SL 591) and N. S. Ahlawat (SL 592), 25th Jan. 1969.
Inderjit Singh (SL 597), 14th Apr. 1969.
The Gazette of India, July 19, 1969 (Asadha 28, 1891)

No. 1783, dated 1st July 1969.—The President is pleased to make the following promotions:

REGULAR ARMY

Emergency Commission
Capts. to be Quasi-Subs. Maj.
K. T. Kendrekar (M-30427), A.M.C., 5th May 1969.
P. V. Francis, (M-30803), A.M.C., 11th May 1969.

No. 1784, dated 5th July 1969.—The President is pleased to make the following promotions:

REGULAR ARMY

Emergency Commission
2/Lt. to be Lts.
D. V. Kataria (EC 54422), INF., 26th Jan. 1966.
G. Mukherjee (MS-7925), A.M.C., 9th Mar. 1969.

No. 1785, dated 1st July 1969.—The President is pleased to make the following promotions:

REGULAR ARMY

Short Service Commission
Capt. to be Quasi-Subs. Maj.
A. B. Mukherjee, (MS-6726), A.M.C., 17th Apr. 1969
Lt. to be Quasi-Subs. Capt.

Lt. to be Capt., (on probn.)
M. Hero, (MS-7925), A.M.C., 9th Mar. 1969.

F. M. Virjee, Under Secy.

No. 1786, dated 7th July 1969.—The President is pleased to make the following promotions:

REGULAR ARMY

Infantry
1 4 GR
To be Sub.

Infantry
The Parachute Regiment
To be Sub.

Infantry
The Sikh Regiment
To be Sub.

Infantry
Brigade of The Guards
To be Sub.

Infantry
The Grenadiers
To be Sub. Maj.

Pioneer Corps
To be Ris.

Corps of Engineers
Bombay Engineer Group
To be Sub.

To be Sub. Clk.

Armoured Corps
To be Ris. Maj.
Ris. Gurudial Singh (JC-8911), 1st May 1969

To be Ris.
Armoured Corps
To be Ris. Maj.

To be Rts.

To be Rts. (Clerk)

P. K. KUMARAN, Under Secy.

No. 1787, dated 26th June 1969.—The President is pleased to permit the undermentioned officers to relinquish their Permanent Commission in the Army Medical Corps w.e.f. 14th Dec. 1963.

No. 1788, dated 26th June 1969.—The President is pleased to permit the undermentioned officers to relinquish their Short Service Commission in the Army Medical Corps w.e.f. the same date under A.I. 191/62 as modified by Min. of Def. letter No. 17100/DGAFMS/DG-I/6910/IV/D(Med.), dated 31st Dec. 1965.

No. 1789, dated 27th June 1969.—The President is pleased to permit the undermentioned officers to relinquish their Emergency Commission in the Army Medical Corps w.e.f. the same date under A.I. 191/62 as modified by Min. of Def. letter No. 17100/DGAEMS/DG-1 (X)/6910/IV/D(Med.), dated 31st Dec. 1965.

No. 1790, dated 27th June 1969.—The President is pleased to permit the undermentioned officer to relinquish his Short Service Commission in the Army Medical Corps w.e.f. the same date under A.I. 191/62 as modified by Min. of Def. letter No. 17100/DGAEMS/DG-1 (X)/6910/IV/D(Med.), dated 31st Dec. 1965.
as modified by Min. of Def. letter No. 17100/DGA/EMS/DG-I (X)/6910/IV/D(Med.), dated 31st Dec. 1965:

**Regular Army**

**Permanent Commission**

*To be Lt.*

Pramod Sawal, M.B., B.S., (MS-7276 now MR-2086), A.M.C., with seniority for pay and promotion from 27th Nov. 1964.

No. 1795, dated 26th June 1969.—The President is pleased to permit the undermentioned officer to relinquish his Short Service Commission in the Army Medical Corps w.e.f. 29th Apr. 1967 and to grant him Permanent Commission in the Army Medical Corps w.e.f. the same date under A.I. 191/62 as modified by Min. of Def. letter No. 17100/DGA/EMS/DG-I (X)/6910/IV/D(Med.), dated 31st Dec. 1965:

**Regular Army**

**Permanent Commission**

*To be Lt.*

Prabir Kumar Bhaumik, M.B., B.S., (MS-8055) AMC.

No. 1796, dated 1st July 1969.—The President is pleased to permit the undermentioned Nursing Officers to relinquish their Commission at their own request:

**Regular Army**

**Emergency Commission**

Maj.-Gen. M. G. Sahadevan (M-30674) A.M.C., 16th June 1969.

Capt. J. Prasad (M-30242) A.M.C., 1st Dec. 1968.

Capt. K. Chellappan (M-30657) (9700) A.M.C., 28th May 1969.

Capt. J. M. Raiapol (M-30737) A.M.C., 29th May 1969.

Capt. A. P. Reddy (M-20755) A.M.C., 29th May 1969.

Capt. V. C. V. Pillai (M-30757) A.M.C., 29th May 1969.

Capt. T. L. Jones (M-30763) A.M.C., 29th May 1969.

Capt. K. P. Gopalapal (M-30731) A.M.C., 12th June 1969.

Capt. P. G. Laljee (M-30685) A.M.C., 16th June 1969.

Capt. M. C. Vidyay (M-30690) A.M.C., 16th June 1969.

Capt. M. B. Babu (M-30739) A.M.C., 17th June 1969.

Capt. M. R. Potty (M-30743) A.M.C., 18th June 1969.

No. 1797, dated 1st July 1969.—The President is pleased to permit the undermentioned Nursing Officers to relinquish their Commission on termination of their engagement:

**Regular Army**

**Military Nursing Service (Tempy.)**

Lt. (Miss) S. Lahmu NS-13588, 9th May 1967.

Lt. (Miss) B. Lahiri NS-12994, 6th Aug. 1968.

Lt. (Miss) M. P. George NS-13108, 12th May 1969.

No. 1799, dated 5th July 1969.—The President is pleased to permit the undermentioned Nursing Officers to relinquish their Commission at their own request:

**Regular Army**

**Military Nursing Service (Tempy.)**

Lt. (Miss) V. Satghare NS-12729, 22nd Aug. 1966.


Lt. (Miss) T. V. Sosamma NS-12894, 1st May 1967.

Lt. (Miss) N. Wadisa NS-13223, 1st June 1967.


Lt. (Miss) M. B. Lynghdo NS-13554, 1st Feb. 1968.

Lt. (Miss) P. Lily Kuriyan NS-13361, 2nd Sep. 1968.

No. 1800, dated 1st July 1969.—The President is pleased to permit the undermentioned Nursing Officers to relinquish their Commission on marriage grounds:

**Regular Army**

**Military Nursing Service**

Lt. (Miss) K. M. Subhash NS-13631, 22nd May 1968.

Lt. (Miss) M. J. Kunjamma NS-13037, 9th July 1968.

Lt. (Miss) N. K. Chawla NS-13624, 18th Feb. 1969.

No. 1801, dated 5th July 1969.—The President is pleased to permit the undermentioned officers to resign from Army Service, at their own request:

**Regular Army**

**Emergency Commission**

Maj. K. Bahuleyan (M-30886) A.M.C., 7th June 1968.


Capt. P. Seth (M-30715) A.M.C., 14th July 1968.

Capt. G. B. Vais (M-30758) A.M.C., 14th Sep. 1968.

Capt. A. C. Desai (M-30851) A.M.C., 14th Feb. 1969.

Capt. C. K. Vora (M-30839) A.M.C., 1st Apr. 1969.

Capt. (Mrs.) Malal Chatterjee née (Miss) Malal Chanda (M-31068) A.M.C., 30th Apr. 1969.

No. 1802, dated 4th July 1969.—The President is pleased to permit the undermentioned officers to retire from Army Service on attaining the age of compulsory retirement or on expiry of extension of service granted to them:

**Regular Army**

**Permanent Commission**


No. 1803, dated 5th July 1969.—The President is pleased to permit the undermentioned officers to retire from Army Service at their own request for personal reasons and to transfer them to the Regular Reserve of Officers (Class 'X') under AL 10/S/63:—

**REGULAR ARMY**

*Permanent Commission*

Capt. R. C. D'Souza (IC 7895) Inf., 8th June 1966.
Capt. B. S. Tuli (IC 8567) Engineers, 10th Dec. 1966.
Maj. E. V. Thomas (IC 2345) Inf., 1st May 1968.
Lt.-Col. Brijendra Bahadur Singh (IC 1105) A.O.C., 4th Dec. 1968.

No. 1804, dated 4th July 1969.—The President is pleased to permit the undermentioned officers to retire from Army Service at their own request for personal reasons:—

**REGULAR ARMY**

*Permanent Commission*


Lt.-Col. V. Subrahmanian (IC 2094) A.S.C., 1st July 1968.
Lt.-Col. (TS) A. Raymond (IC 3049) A.O.C., 4th Jan. 1968.

No. 1805, dated 5th July 1969.—The President is pleased to permit the undermentioned officer to retire from Army service on attaining the age of compulsory retirement:—

**Regular Army**

*Permanent Commission*

Lt.-Col. (TS) W. U. P. Mascarenhas (IC 9134) Inf., 2nd Nov. 1968.

No. 1806, dated 1st July 1969.—The President is pleased to permit the undermentioned Nursing Officer to retire from service:—

**Regular Army**

*Military Nursing Service*


F. M. Virjee, Under Secy.

No. 1807, dated 2nd July 1969.—The undermentioned officers retired from service with effect from the dates indicated against their names:—

**Military Engineer Service**


J. S. Chugh, Under Secy.

No. 1808, dated 1st July 1969.—The President is pleased to release the undermentioned officers from Army Service:—

**Regular Army**

*Emergency Commission*

Capt. C. Jayaram (M-30362) A.M.C., 28th May 1969.
Capt. K. S. Sivasubramaniam (M-30531) A.M.C., 8th June 1969.

No. 1809, dated 1st July 1969.—The President is pleased to permit the release of the undermentioned officer from Army Service under Rule 15-A of the Army Rules 1954.

**Regular Army**

*Emergency Commission*

Capt. V. Anantharaman (M-30351) A.M.C., 4th Jan. 1967.

No. 1810, dated 1st July 1969.—The President is pleased to terminate the services of the following Nursing Officers on grounds of marriage:—

**Regular Army**

*Military Nursing Service (Tempy.)*

Lt. (Miss) A. Mathew NS-13483, 9th July 1966.

Lt. (Miss) E. A. Massy NS-13065, 21st July 1966.
Lt. (Miss) R. Sani NS-13081, 28th July 1966.
Lt. (Miss) T. Joseph NS-13266, 22nd Nov. 1966.
Capt. (Miss) G. C. Verghese NS-12735, 18th Jan. 1967.
Capt. (Miss) V. K. Miamama NS-12734, 20th July 1967.
Capt. (Miss) K. J. Mary NS-12639, 29th June 1968.
Capt. (Miss) V. P. Leelamma NS-12515, 1st Sep. 1967.
Capt. (Miss) M. Chandy NS-12691, 27th Mar. 1968.
Lt. (Miss) A. Achamma NS-12690, 21st July 1966.
Capt. (Miss) V. V. Long NS-12761, 20th July 1967.
Lt. (Miss) S. Mittal NS-13066, 29th July 1967.
Lt. (Miss) A. Joseph NS-13663, 6th Apr. 1968.
Lt. (Miss) N. Sukh NS-13913, 4th June 1968.
Lt. (Miss) Bhupinder Kaur Manku NS-14044, 7th July 1968.
Lt. (Miss) T. Gervasis NS-13407, 1st Aug. 1968.
Lt. (Miss) S. Bhatia NS-14188, 22nd Nov. 1968.
Lt. (Miss) P. J. Aleykutty NS-14159, 23rd Nov. 1968.
Lt. (Miss) C. J. Miamama NS-14090, 29th Mar. 1969.
Lt. (Miss) S. Grewal NS-13514, 27th May 1969.

No. 1811, dated 1st July 1969.—The President is pleased to terminate the services of the following Nursing Officers on grounds of pregnancy:—

**Regular Army**

*Military Nursing Service (Tempy.)*

Lt. (Miss) A. D. S. Mary NS-14365, 4th Feb. 1969.

No. 1812, dated 5th July 1969.—The President is pleased to terminate the services of the following Nursing Officer as she has not been found suitable for military service:—

**Regular Army**

*Military Nursing Service (Tempy.)*

Lt. (Miss) T. Kokilabai NS-14521, 22nd Apr. 1969.

No. 1813, dated 1st July 1969.—The President is pleased to invalid the undermentioned Nursing Officer out of service on grounds of ill health:—

**Regular Army**

*Military Nursing Service (Tempy.)*

Lt. (Miss) Bela Paul NS-14139, 4th June 1968.

No. 1814, dated 1st July 1969.—The President is pleased to revert the undermentioned Nursing Officers to the State Medical Services:—

**Regular Army**

*Military Nursing Service (Tempy.)*

Lt. (Miss) Y. M. Margaret NS-13375, 29th Sep. 1967.
No. 1819, dated 5th July 1969.—The President is pleased to make the following appointment:

SHRI KOLAVARAMPATH PADMANABHAN to be tempy. Asstt. Naval Store Officer until further orders, 4th June 1969 (FN).

He will be on probation for a period of two years.

N. V. SWAMINATHAN, Under Secy.

No. 1820, dated 2nd July 1969.—The President is pleased to reemploy the undermentioned officers under N.I. 5/S/58, as amended :

INDIAN NAVY
Executive Branch

No. 1821, dated 7th July 1969.—The President is pleased to confirm the undermentioned officers in the permanent cadre on completion of two years probationary period :

INDIAN NAVY
Permanent Commission
Electrical Branch
Sub-Lieut. J. Manjeshwar, 4th July 1968.
Sub-Lieut. V. K. Jain, 4th July 1968.
Sub-Lieut. V. K. Chadha, 4th July 1968.


V. S. RAGHAVAN, Under Secy.

No. 1822, dated 28th June 1969.—The President is pleased to make the following promotion:

INDIAN NAVY
Permanent Commission
Executive Branch
Rear-Admiral (Ag. Vice-Admiral) to be Vice-Admiral
S. N. Kohli, 14th Feb. 1969.

V. SUBRAHMANYAN, Jr. Secy.

No. 1823, dated 7th July 1969.—The President is pleased to make the following promotions:

INDIAN NAVY
Permanent Commission
Engineering Branch
Sub-Lieuts. to be Lieuts.

V. S. RAGHAVAN, Under Secy.

(NAVY BRANCH)

No. 1818, dated 4th July 1969.—The President is pleased to make the following appointments in the Electrical Branch of the Indian Navy vide Regulation 126, of Regs. Navy Part III:

INDIAN NAVY
Short Service Commission
Electrical Branch
To be Acting. Sub. Lt. (On probn.)

V. S. RAGHAVAN, Under Secy.

INDIAN NAVY

Short Service Commission
Executive Branch
Ag. Sub-Lieut. to be Sub-Lieut.


V. S. RAGHAVAN, Under Secy.

No. 1824, dated 2nd July 1969.—The undermentioned Officer was permitted to resign from service w.e.f. the date indicated against his name:


J. S. CHUGH, Under Secy.

No. 1825, dated 2nd July 1969.—The President is pleased to place the undermentioned officers on the retired list:

INDIAN NAVY
Permanent Commission
Executive Branch
Engineering Branch

V. S. RAGHAVAN, Under Secy.

No. 1826, dated 1st July 1969.—The President is pleased to release the undermentioned officer from Naval Service:

INDIAN NAVY
Medical Branch

F. M. VIRJEE, Under Secy.

AIR BRANCH

No. 1827, dated 7th July 1969.—The President has been pleased to make the following appointment on his Personal Staff:

PERSONAL STAFF
To be Aide-de-Camp

Flt. Lt. N. L. Gupta (6013) GD(P), 3rd May 1969 (AN).

G. C. AGARWAL, Under Secy.

No. 1828, dated 28th June 1969.—The President is pleased to make the following appointments:

Shri N. I. Subraman, offg. Head Clerk Gde. II, F.T.W., to be offg CGO (Admin) on ad hoc basis from 7th Oct. 1968 to 7th Dec. 1968.


N. V. SWAMINATHAN, Under Secy.

No. 1829, dated 1st July 1969.—On secondment to the I.A.F. the President is pleased to grant tempy. commissions (on probn.) to the undermentioned A.M.C. Officers:

INDIAN AIR FORCE
Medical Branch
To be Flt. Lt. (on probn.)

Ravinder Kumar GUPTA (MS-7830) (11191). SSC, 23rd July 1967 with seniority for pay and promotion from 23rd Jan, 1967 (includes 6 months antedate for the Post Graduate qualification DOMS (Luck) which will not count for gratuity).

(M. of D. Notn. No. 644, dated 11th Mar. 1968, published on 23rd Mar. 1968 in so far as it relates to the abovenamed officer is hereby cancelled).

No. 1830, dated 1st July 1969.—Consequent on the grant of Permanent Commission to the undermentioned A.M.C. Officer with effect from 14th Mar. 1967, the President is pleased to revise his seniority for pay and promotion as follows from that date:

INDIAN AIR FORCE
Medical Branch

M. C. JOSHI, Dy. Secy.

No. 1831, dated 4th July 1969.—The President is pleased to make the following promotions:

INDIAN AIR FORCE
Medical Branch
Wg. Cdr.s to be Gp. Capts.


M. C. JOSHI, Dy. Secy.

No. 1832, dated 1st July 1969.—The President is pleased to make the following promotions:

INDIAN AIR FORCE
Medical Branch
Sqn. Ldr. to be Wg. Cdr.


Fg. Oftrs. to be Flt. Lts. (on probn.)

O. P. Chadha (MR-2196) (11186) PC, 23rd July 1968.

F. M. VIRJEE, Under Secy.

No. 1833, dated 1st July 1969.—The President is pleased to promote the undermentioned Air Officers to the subs. rank of Air Commodore with effect from 1st Oct. 1968.

INDIAN AIR FORCE
G.D. (P) Branch

M. P. CARIAPPA, Jt. Secy.
No. 1834, dated 4th July 1969.—The President is pleased to promote the undermentioned Flt. Lts. to the subs. rank of Sqn. Ldr.:

INDIAN AIR FORCE
Education Branch

S. Krishnaswamy (5149), H. Rungaswamy (5150), K. S. Tripathy (5151), T. Varkey (5152), A. Abhya Kumar (5153), N. J. Chandran (5154), B. K. Nigam (5155), D. S. Sarma (5156), S. B. Chhibber (5157), K. S. Nayar (5158), 14th Apr. 1969

G.D. (N) Branch

No. 1835, dated 3rd July 1969.—The President is pleased to promote the undermentioned Flt. Lts. to the subs. rank of Flt. Lt.:

INDIAN AIR FORCE
Equipment Branch

J. Acharya (6718), 10th Nov. 1968.

HOSHNAK SINOH, Under Secy.

——

No. 1836, dated 30th June 1969.—The President is pleased to promote the undermentioned Flt. Lts. to the subs. rank of Flt. Lt.:

INDIAN AIR FORCE
Tech. (Eng.) Branch


Tech. (Elect.) Branch

G. L. Vatwani (9139), G. Kandawaswamy (8255), P. S. Sharma (9146), K. S. Dattn (9147), P. R. Thakur (9152), K. A. Kamath (9153), M. S. Bakshi (9158), R. P. Khanna (9159) and T. S. Bindra (9161), 28th Dec. 1968.

B. Nandi (9167) and H. Singh (9169), 25th Jan. 1969.

Tech. (Seri.) Branch


Tech. (Arm.2) Branch


A. & S.D. Branch


Equiipmen Branch


Accounts Branch


Education Branch


S. Rangaswamy (6956) and R. S. Ahlawatia (6959), 25th Jan. 1969.

Met. Branch

V. I. Paravaruman (6882), U. Padmanabhan (6883), A. V. Kurien (6884), P. B. Naturlan (6885), Ishar Singh (6887) and A. K. Sarkar (6886), 25th Jan. 1969.

Ajit KUMAR, Under Secy.

——

No. 1837, dated 1st July 1969.—The President is pleased to permit the undermentioned A.M.C./EC officer to relinquish his commission on reversion to Civil employment:

INDIAN AIR FORCE
Medical Branch


F. M. VIRJEE, Under Secy.

——

No. 1838, dated 5th July 1969.—On attaining the age of 58 years, Shri N. C. Chaudhuri, permt. Supdt., Air Headquarters is transferred to pension establishment, 1st May 1969.

R. D. JAIN, Asstt. C.A.O